

report of that officer? Has he submitted any report at all?

**Shri Morarji Desai:** I cannot place before the House any report, or any comments about any report, until the enquiry is over.

**Mr. Speaker:** He wants to know whether any report has been submitted or not.

**Shri Morarji Desai:** I have not got any report.

**Shri Surendranath Dwivedy:** And yet he says it is all false.

#### Gratuity Plan for University Teachers

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\*858. { **Shri Maheswar Naik:**  
           { **Shri Vasudevan Nair:**

Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has set up a three-man Committee to examine a gratuity plan for University teachers;

(b) what specific aspects of the question are required to be examined by the body; and

(c) how the financial obligations, if any, are expected to be met?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir.

(b) To examine the possibility of setting up a scheme of annuity or insurance for University and College teachers.

(c) This is under consideration.

**Shri Maheswar Naik:** What are the retirement benefits, if any, that are now being given to the college teachers at the moment?

**Dr. K. L. Shrimali:** Some provident fund benefits are given.

**Shri Maheswar Naik:** May I know whether the benefit of this scheme will be extended to the teachers of the colleges managed by private institutions?

**Dr. K. L. Shrimali:** A committee has just been appointed and it has started examining the whole question. All the aspects will have to be considered by this committee. I am not in a position now to give the details with regard to the scheme.

**Shrimati Sarojini Mahishi:** May I know when the three-man committee is expected to submit its report?

**Dr. K. L. Shrimali:** It may take some time. But we shall request the University Grants Commission to have the report as early as possible.

**Shri Vasudevan Nair:** Now the committee is enquiring into the scheme of gratuity for teachers, may I know whether the University Grants Commission has thought of both the schemes—the scheme of gratuity and the scheme of pension—for the university teachers? Because the University Grants Commission is considering this scheme of gratuity, will it mean that the scheme of pension will not be considered at all?

**Dr. K. L. Shrimali:** All these matters are under the consideration of this Committee.

#### Foreign Exchange for Students

\*859. **Shri Mohammad Elias:** Will the Minister of Finance be pleased to state:

(a) the total number of students who have been given foreign exchange to study abroad during the year 1961-62;

(b) how much foreign exchange was given to them during this period;

(c) whether any students have been refused foreign exchange; and

(d) if so, their number and the reasons therefor?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) The total number of students who were given foreign exchange to study abroad during the calendar year 1961, inclusive of renewal sanc-

tions, was 3929. Figures for the first quarter of 1962 are not yet available.

(b) The total amount of foreign exchange released for studies abroad during 1961 was Rs. 467 lakhs.

(c) & (d). No exchange is released if the courses proposed to be undertaken are not covered under the regulations and/or if the applicants do not fulfil the conditions regarding educational qualifications etc. laid down for the purpose. The number of applications rejected is being collected and the information will be laid on the Table of the House as soon as available.

**Shri Mohammad Elias:** May I know whether the attention of the hon. Minister has been drawn to reports in the newspapers that a large number of students who are studying abroad have not been able to continue their studies and that many students cannot go abroad due to want of foreign exchange? What is the actual policy of the Government for sanctioning foreign exchange to students who want to study abroad and who are studying abroad?

**The Minister of Finance (Shri Morarji Desai):** The policy of the Government is very clear and is getting tightened day by day. It is not possible to allow as many students as want to go abroad.

**Shri Mohammad Elias:** We need in our country many engineers and technicians.

**Mr. Speaker:** He might ask a question.

**Shri Mohammad Elias:** If Government do not allow foreign exchange, how will the students be able to study abroad?

**Mr. Speaker:** Shri Banerjee.

**Shri S. M. Banerjee:** The hon. Minister stated that a strict attitude has been adopted because of the foreign exchange situation. I want to know how the applications are screened, who is the proper authority for screening them and whether studies abroad

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are desirous or not. What is the basis?

**Shri Morarji Desai:** Government lays down qualifications for students who go out for particular courses. The courses also are specified for which students can be given foreign exchange. The Reserve Bank deals with all these applications. It is only in a case of interpretation of a particular regulation that the matter is referred to Government; otherwise, all questions are disposed of by the Reserve Bank.

**Shri Daji:** Have there been cases where foreign exchange was sanctioned and during the course of study it was withdrawn and the students had to leave their studies and come back?

**Shri Morarji Desai:** There has been no such case.

**Shri Indrajit Gupta:** Is there any ceiling fixed for each calendar year either as to the total number of students or as to the total amount of foreign exchange for this purpose?

**Shri Morarji Desai:** Neither.

#### Promotion of L.I.C. Field Staff and Lapses of Policies

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\*860. { Shri A. K. Gopalan:  
          { Shri Umanath:  
          { Shri A. S. Saigal:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the criterion of promotions among the field staff of the Life Insurance Corporation is exclusively the fulfilment of target of business laid down by the Life Insurance Corporation;

(b) if so, whether it is a fact that this has led to artificially inflated business with lapsation of 50 to 70 per cent as well as undeserved promotions; and

(c) if the answer to part (a) be in the negative, what factors are taken into consideration while effecting promotions?